

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE SITTING AT CHENNAI**

**O.A. No. 10 of 2026 (SZ)**

**Ramchandran Nair and Ors.**

**... Applicants**

**VERSUS**

**The Additional District Magistrate and Ors.**

**... Respondents**

**INDEX TO TYPED SET OF PAPERS**

| <b>S NO.</b> | <b>Date</b> | <b>Description</b>                                  | <b>Page No.</b> |
|--------------|-------------|---|-----------------|
| 1.           | 08.02.2025  | Certificate issued by the Tahsildar, Talappilly.    | <b>1</b>        |
| 2.           | -           | Certificate issued by the Gram Panchayat, Thrichur. | <b>2</b>        |
| 3.           | -           | Proof of establishment of Aganwadi with translation | <b>3</b>        |

**DATED AT CHENNAI ON THIS THE 23<sup>rd</sup> DAY OF MARCH, 2026**



**M/s. S SARAVANAN  
E KARTHIKEYAN**

**COUNSEL FOR 5<sup>th</sup> RESPONDENT**

**76, II Floor, Sukh Sagar, Marshalls Road,  
Egmore, Chennai – 600 040.**

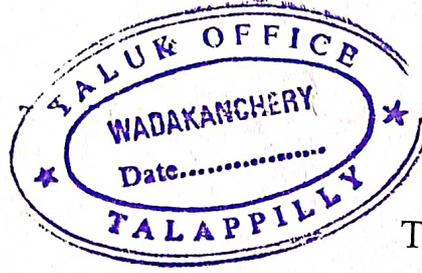
**Ph – 9500069660 Email – salemperson@gmail.com**

No:TLKTPY/2706/2024-A7

Taluk Office Talappilly  
Wadakanchery  
Date: 08-02-2025CERTIFICATE

This is to certify that there is no water bodies as per revenue records within 50 meters of radial distance from the land comprised in survey number 308/2-1 and 308/2-2 at Thichur Village, Talappilly Taluk, Thrissur District

This certificate is issued for the purpose of producing before PESO office



Signed by  
Rajesh M R  
Date: 08-02-2025 23:20:38  
TAHSILDAR TALAPPILLY

File Reference No :

Date :

CERTIFICATE

This is to certify that the area within 50 meters on all four sides from the edge of boundary / fencing of the site proposed for petroleum Service Station / Retail Outlet at Survey No.s 308/2-2, 308/2-1, Block No 38 of Village: THOOR Taluk/Tehsil: TIMBLAPILLY District TRICAR State KERALA as marked on the proposed site / key plan is not a designated residential area as per local laws. The verified copy of site /Key Plan is attached with this certificate.

This certificate is issued BPCL (Name of OMC) to obtain license for petroleum Service Station / Retail Outlet from the Petroleum and Explosives Safety Organization ( P.E.S.O) at above referred survey nos.

Enclosure : Site / key plan



*[Handwritten Signature]*  
Signature  
Name and Designation  
Office seal  
9490460147

# വരവുർ ഗ്രാമപഞ്ചായത്ത്

ബഹു. ചേലക്കര എം.എൽ.എ യുടെ  
2023-24 സാമ്പത്തിക വർഷത്തിലെ  
ആസ്തി വികസന ഫണ്ടിൽ ഉൾപ്പെടുത്തി  
നിർമ്മാണം പൂർത്തീകരിച്ച  
തിച്ചൂർ 30-ാം നമ്പർ അങ്കണവാടി കെട്ടിടം  
ഉദ്ഘാടനം

2025-നവംബർ-06

സ്വാഗതം : ശ്രീമതി. പി.പി. സുധാ  
(പ്രസിഡന്റ്, വരവുർ ഗ്രാമപഞ്ചായത്ത്)

അദ്ധ്യക്ഷൻ : ശ്രീ. യു.ആർ. പ്രദീപ്  
(ബഹു. എം.എൽ.എ, ചേലക്കര നിയോജക മണ്ഡലം)

ഉദ്ഘാടനം : ശ്രീ. കെ. രാധാകൃഷ്ണൻ  
(ബഹു. ആലത്തൂർ എം.പി)

മുഖ്യാതിഥി : ശ്രീമതി. കെ.വി. നഫീസ  
(പ്രസിഡന്റ്, വടക്കാഞ്ചേരി ബ്ലോക്ക് പഞ്ചായത്ത്)

സാന്നിദ്ധ്യം : ശ്രീ. കെ.കെ. ബാബു  
(വൈസ് പ്രസിഡന്റ്, വരവുർ ഗ്രാമപഞ്ചായത്ത്)

ശ്രീമതി. പി. സാബിറ  
(ജില്ലാ പഞ്ചായത്ത് മെമ്പർ)  
ശ്രീ. ടി.എ. ഹിദായത്തുള്ള  
(ക്ഷേമകാര്യ സ്പോർട്ട്സ് കമ്മിറ്റി ചെയർമാൻ  
വരവുർ ഗ്രാമപഞ്ചായത്ത്)

ശ്രീമതി. പി. പ്രീതി  
(മെമ്പർ, വടക്കാഞ്ചേരി ബ്ലോക്ക് പഞ്ചായത്ത്)

ശ്രീ. വി.ടി. സജീഷ്  
(വാർഡ് മെമ്പർ, വരവുർ ഗ്രാമപഞ്ചായത്ത്)

**2023–24 Financial Year**

**Construction completed under the Asset Development Fund**

**Inauguration of the Anganwadi building, No. 30, Thrissur**

**06 November 2025**

**Welcome: Smt. P.P. Sujitha**

**(President, Varavoor Grama Panchayat)**

**Chairman: Sri U.R. Pradeep**

**(Hon. MLA, Chelakkara Assembly Constituency)**

**Inauguration by: Sri K. Radhakrishnan**

**(Hon. MP, Alathur)**

**Chief Guest: Smt. K.V. Nafisa**

**(President, Wadakkanchery Block Panchayat)**

**Presence: Sri K.K. Babu**

**(Vice President, Varavoor Grama Panchayat)**

**Smt. P. Sabira**

**(District Panchayat Member)**

**Sri T.A. Hidayathulla**

**(Chairman, Welfare Standing Committee, Varavoor Grama  
Panchayat)**

**Smt. P. Preethi**

**(Member, Wadakkanchery Block Panchayat)**

**Sri V.T. Sajish**

**(Ward Member, Varavoor Grama Panchayat)**